

Wind World (India) Limited  
(claims filed till last date of claim submission, i.e. November 17, 2018)  
(updated as on December 23, 2019)

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016  
Date of commencement of CIRP : 20 February 2018

**Annexure 4 - Unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

Name of Creditor (INR)	Date of receipt for claim	Amount claimed	Amount admitted	Amount not admitted	Amount covered by security Interest	Amount covered by guarantee (Personal Guarantee of Promoters)	Whether related Party	Voting share
Indian Renewable Energy Development Agency Limited (IREDA)	06-Mar-18	2,074,737,500	1,801,414,466	273,323,034	-	-	No	3.82%
<b>Total</b>		<b>2,074,737,500</b>	<b>1,801,414,466</b>	<b>273,323,034</b>				<b>3.8%</b>